SHRI RAM AWADHESH SINGH : No. no. Special Mentions first. (Interruptions)

उपसभाध्यक्ष (श्रीमती सुषमा स्वराज) मुझे सचिवालय ने जानकारी दी है कि सुषह भोजनावकाण से पहले यह तय हुआ था, राम अतधेग जी, आगने जो स्पेशन मेंशन के बारे में कहा है तो यह तथ हुआ था कि लिस्टिड बिजनेस पहले लिया जाएगा, स्पेशन मेंजन वाद में और लिस्टिड बिजनेस में स्टेटमेंट आफ मिनिस्टर लिस्टिड है इसलिए वह पहले लिया जाएगा और उसके बाद में स्पेशन मेंशन होगा।

श्री राम अवधेश सिंह : यह होगा या नहीं होगा ?

उपसभाध्यक्ष (श्रीमती सुषमा स्वराज) : होगा । मैं बैठने के लिए तैयार हूं, आप बैठना चाहें तो ।

श्री राम अवयेश सिंह : स्पेशन मेंशन रोज केरी ग्रीवर हो रहा है ।

SHRI MENTAY PADMANABHAM: Madam, may I make a submission? It appears there is yet another accident today.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-I KARJUN): I am talking about that also.

SHRI MENTAY PADMANABHAM: Does the Minister's statement include this accident also?

उपसभाष्यक्ष (श्रीमती सूषमा स्वराज) :

एक मिनट, मैं सूचना दे दूं। यह एक पत्र आय। है मंत्री जी की तरफ से जिसमें कहा गया है कि हे दोनों दुर्घटनाय्यों के बारे में एक व्वाइंट स्टेटमेंट, एक संयुक्त बयान देने वाले हैं। तो रेल मंबी जी अपना वक्तव्य दें।

STATEMENT BY MINISTER

Derailment of 7022 Dakshin Express and 2624 Nav Jeevan Express on South Central Railway

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-I.IKARJUN): It will be recalled that in deference to the wishes of some of the Members. Shri Jaffer Sharifji had proposed to apprise the House yesterday about the derailment of 7022 Dakshin Express the Balharshah-Kazipet Section of <u>OD</u> South Central Railway on 6-5-1992, but due to other unavoidable Parliamentary business, he had been permitted by the Chair to make the statement today. It is now with a deep sense of grief that I inform the House of another unfortunate accident involving 2642 Navjeevan Express which occurred on the same Balharshah-Kazipet Section early today.

As regards 7022 Dakshin Express derailment, at about 3.40 hours on 6-5-1992 while 7022 Nizamuddin-Hyderabad Dakshin Express with a load of 19 coaches was on run between Uppal and Hasanpitti Road sections on the Balharshah-Kazipet Broad Gauge Double Line Section on the Secunderabad Division of South Central Railway, 15 coaches marshalled 4th to 15th from train engine derailed at km. 348/20, blocking the Docon Main Line only. As a consequence, 11 passengers sustained minor injuries. The injured passengers were rendered medical aid at the site and then proceeded on their onward journey. Although the cause of this accident will be established only after the detailed inquiry. I must mention the fact that according to officials who attended the accident site, there was evidence that pointed to the possibility of the derailment having occurred due to sabotage The State Police officials have also not ruled out this possibility. However, a broken rail piece which was found displaced at the accident site, has been sent for chemical examination to the Forensic Laboratory in Secunderabad. The forensic report is awaited.

[Shri Mallikarjun]

The suspicion that the derailment of 7022: Dakshin Express is the handiwork of saboteurs, has been strengthened by the much more unfortunate accident involving 2642 Navjeevan Express today which occurred very near the location of the earlier derailment. At about 00.05 hours while 2642 Madras-Ahmedabad Navieevan Express with a load of 18 coaches was on run between Hasanpatti Road and Uppal stations on the Kazipet-Balhanshah Section, the first 10 coaches next to the train engine derailed of which two capsized, blocking both up and down main lines. As a results, 4 passengers lost their lives and 26 others were injured, of whom 6 sustained grievous injuries.

Immediately, on receipt of information about the accident, the medical relief van from Kazipet with doctors and divisional officers were rushed to the site. The General Manager, South Central Railway alongwith the Heads of Departments and the Commissioner of Railway Safety, South Central Circle also went to site to supervise rescue and relief operations. Local top civil and police officials also attended the accident site.

The Member Traffic and Member Mechanical, Railway Board have also rushed to the site.

The injured are being treated in the Mahatma Gandhi Memorial Hospital at Warangal.

Ex-gratia payment to the next of kin of the dead and to the injured is being arranged. This will be in addition to the compensation payable under the Railway Accidents Compensation Rules, 1990. The amount of compensation payable in case of death and injuries which deprive a person of all capacity to do any work is Rs. 2 lakhs. For other injuries, the amount varies from Rs. 16,000 to Rs. 1,80,000.

There is very clear evidence at the accident site that this tragic accident has occurred due to blowing up of the track under the moving train through use of an explosive device. I have issued instructions to step up the track patrolling on this section. Shri Jaffer Shariefji, all Railway workers and I extend our heartfelt condolences to the relatives of the persons who lost their lives in this tragic accident and sincere sympathies to the injuried.

[RAJYA SABHA]

I trust the House will join me in extending heartfelt condolences to the bereaved families.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Now clarifications.

SHRI MOTURU HANUMANTHA RAO (Andhra Pradesh): Madam Vice-Chairman, it is shocking to hear every few days that a railway accident has taken place on the South-Central Railway particularly. I am sorry that our hon, Minister, Mr. Mallikarjun, who comes from Andhra Pradesh, has to face this music. This is not an isolaied incident. I cannot be quite sure, but these two might be due to some sabotage. But a series of accidents have taken place in the last six months, and almost 20 or 21 accidents have taken place since this Ministry has assumed office.

So, why are these things happening? The South Central Railway was found to be one of the best run zones in the country. In this area such accidents have taken place repeatedly and so many deaths have taken place. Perhaps all put together the number is 50 or more than that. Why these things are happening on the South Central Railway in such a short time? This is my question. The Hon. Minister, instead of giving an isolated explanation for these latest accidents has to review the whole thing. The Railway Ministry has to take every railway accident as a serious warning to them. They have not been so alert up till now. I myself, while speaking on the Railway Budget, brought to the notice of the Railway Ministry as well as this House that accidents had taken place in December and January. Like that they have been toking place repeatedly. So many Expresses have derailed. Coromandel Express had Express had derailed, derailed. Kerala Express had derailed and Sim-Tirupati hadri Express was about to derail. The latest is the case of the Navjeevan Express and the Dakshin Express. So, people are

afraid of getting into the trains. If repeatedly such accidents occur, how can they be sure of their own journey and their own lives? So, it is a very serious thing. It is not due to sabotage alone. The rails have been broken. I brought it to the notice of the Railway Ministry last time itself, when I was speaking on the Railway Budget. The rails were found to be broken. There is something wrong with the forgoing of the rails themselves. They are either worn out or there is something mechanically wrong there. Simhadri Express was to face such a calamity, but for the alertness and courage of a youth who seeing the rails apart rushed and brought his own red shirt and sat there on the rails and warned the driver of the danger. So, miraculously some hundreds of lives were saved. Rivetment of the rails had yielded smashed. It was not due to sabotage at all. One running train Narsapur Express dashed against a wagon coach. It was not sabotage: So, not only the Railway Minstry but the entire Government should take it seriously and see how things are happening. I demand that a judicial inquiry be appointed not on this alone, but on all the accidents that have taken place in the last six months. I hope that the Minister would come forward and explain how many accdents and casualties, partcularly on the South-Central Railway have taken place since he assumed office. This is a thing to be clarified by the Mnister. I hope the House would demand a judicial inquiry nto all these accidents and the Government has to oblige.

SHRI JOHN F. FERNANDES (Goa): Such statements are common in this House and there are no attempts by the Government to take precautionary measures to prevent such accidents. Off and on statements made in the form of obituary references giving condolences to the victims and inquiry commissions are appointed. The hon. Minster comes with a statement when accidents occur, but when the inquiry committee reports are given, this Parliamentary forum, the Lok Sabha and the Rajya Sabha, are kept in the dark. I think the Government should be directed by the Chair that whenever there are inquiries,

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findings of those inquiries should be placed " before the" House so that the Members can know and pinpoint the difficulties in the system. Madam, here the blame seems to have been pushed on to the People's War Group because that terrorist group is active in that area. But we forget to find whether the railway lines are maintained properly. May I know from the hon. Minister as to when these railway tracks were replaced I was talking to some of my colleagues From Andhra Pradesh here and they informed me that those railway tracks were laid by the British and there was no attempt to replace them and to repair them when they are worn out. The very fact that there are repeated accidents taking place on this sector goes to prove that all is not well in that area and also as far as the maintenance of track is concerned.

The Minister in his statement has not stated categorically that an enquiry has been ordered; instead the Minister has merely mentioned that a detailed enquiry is going on. I would request the hon. Minister not to order a judicial enquiry because when a judicial enquiry is constituted, the report is delayed for months and years. Therefore, there should be an autonomous enquiry committee or a statutory committee outside he Railway Ministry. If an enquiry committee is constituted within the Railway Ministry, then, you will not get ntaural justice. There will be an element of bias becouse it is their own department. Even if there is a fault on the part of any employees. naturally. there will be an attempt to protect them. May I know from the Minister whether he proposes to order an enquiry consisting of a statutory body instead of a judicial enquiry committee? As you know, Madam, a judicial enquiry is а time-consuming affair. The hon. Minister should devise a system whereby a body can be constituted under a statute and a report is submitted within one month or within a fortnight.

Madam, though the Indian Railways is the second largest in the world, its equipment has become obsolete. The world is advancing in this field. We are marching into the 21st century. In the Western countries there are electronic devices where

[Shri John F. Fernandes]

the driver of a train is warned about an impending accident. May I know from the hon. Minister whether any attempts have been made to import these devices and to install them in our railways so that the drivers are warned and precious lives are saved? That is all I would like to say.

SHRI KAPIL VERMA (Uttar Pradesh): Madam Vice-Chairman, it is rather very strange and tragic that the two accidents have taken place within such a should short span of time. The statement mentions one accident took place at 3.40 hours on 6-5-1992 and the other at 00.05 hours today. When the first accident took place and the derailment took place, what did the Railway authorities do after that accident? What precautionary measures did they take after that accident? It is very strange that within such a short time another accident took place. The Minister must order an enquiry into the accidents and whosoever is responsible for it must be strongly dealt with it. What precautions have they taken after that accident? May I know from the Minister whether the patrolling party was strengthened and whether any guards were posted there? What was happening there?

Secondly, the Minister mentions in his statement about some explosive devices and all that. Probably he is hinting at Naxalites. This Naxalite group has not surfaced overnight. They must have been there for months and years. Everybody knows that, that area is infested with certain terrorist groups. May I know from the Minister what precautionary measures the Railway authorities have taken in advance before these two accidentsoccurred? We wake up only after accidents. What precautions were they taking to guard the line? Obviously the railway lines, the telephone lines and things of that kind are supposed to be the primary targets of any terrorist gorup attack. When they are killing so many people, then, this has become a very soft target. May I know from the Minister what kind of advance action has been taken by the Railways to guard those lines? It is indeed statute that the second accident took place on the same line. So there must be be something terribly wrong. It these accidents occurred due to a sabotage, then,

this is a gross negligence on the part of the Railways for which they must be punished.

I also want to know how much time the Railway authorities took to reach medical help to injured people. Were they rushed to the hospitals? What happened really In the same area, many accidents took place earlier also. And inquiries would have been held in the earlier years also. So, in the particular circumstances of the case, I vant to know firstly what has been done on the basis of those inquiry reports. What actions were taken?

Secondly, on the inquiry aspect of it, I think that a high-level inquiry is called for; not a judicial commission of inquiry because it will take a very long time. One way of postponing something is to institute a judicial inquiry. I want a time-bound inquiry by very impartial people. The result should come quickly and it should apply all over India because all kinds of accidents are taking place. I do not khow whether they will esculate or get reduced. In any case, we must be prepared for it. I also very strongly demand a high-level inquiry. In what form it should be, the Minister must be able to tell us.

MENTAY PADMANABHAM SHRI (Andhra Pradesh): Madam, this is really a very unfortunate event. The first accident took place in the early hours of the 6th morning and we came to know of it that evening. And until we raised it in the House the next morning, the Railway Minister did not choose to inform the Members of this House of this terrible accident. Madam, I am told that the practice, rather the convention, of this House is that whenever there is an accident when the Session is on, it is the customary duty of the Railway Minister to come and make a statement about the accident. But, in this particular case, the Railway Minister did not choose to do so. He did not even mention this until we raised this issue in this House. This shows the callousness of Railway Ministry towards accidents, the particularly accidents that are taking place in the South Central Railway. It might be that they are so accustomed to the rate

of accidents because accidents are happening in such quick succession. Because of their frequency, even the Railway Ministry has become callous. It has become almost a habit with them. Madam, the Railway Minister should have made this statement vesterday. But because of some other work. he could not make it. I warned him, "If your statement is postponed for tomorrow, T think you will be getting one more accident".

SHRI MALLIKARJUN: That means you are in the knowledge of it.

SHRI MENTAY PADMANABHAM I am not in the knowledge of it. That is . the experience ever since this Government. came into existence, ever since Mr. Jaffer Sharief became the Railway Mnister.

Madam, it is most unfortunate, as said by my other colleagues also, that there were a number of accidents during the last six months. This, to my knowledge, is the 16th accident in the South Central Railway. 1 wanted to procure this data from the Library. But even the Library people could not give the number of accidents that had taken place during this period. But I want to know from the hon. Minister whether he had ordered any inquiry into the earlier accidents. He is saying that this accident as well as the previous accidents, is due to sabotage. May be he is right : may be he is wrong. But, as far as the statement goes, he is not quite sure that this accident, the accident on the 6th, is due to any sabotage. There is a suspicion. That is what he says. And his suspicion is reinforced by the local police. We know the type of advice the local police give in these matters. They will simply try to hush it up and try to protect some people who are actually responsible for accidents of this kind. Things of this kind are happening in the Rallway Ministry. All of us know that. So, I would like to know from the Minister whether he had instituted any inquiry nto the previous accidents. What are the findings of that enquiry ? What follow-up action had been taken by the Railway Ministry to prevent further accidents? It was my fond hope if they had taken prompt and timely action to prevent

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further accidents, there would not have been so many accidents in the South Central Railway. In one very ghastly accident of Tirumala Express about which my senior colleague, Mr. Hanumantha Rao, mentioned, the number of people killed was more than 45 but it was shown less. The impression among the people is that the Railway officials deliberately suppress the number of killnes. Even with regard to this particular accident, my information is that the number of people killed in morethan 20 whereas the Minister says, it is only four. In the initial text, he says, it is three. Then he croceted himself and said, it is four. I would like to know whether he has any channel with the local railway people to get the information immediately. I know his limitations. He is also not in a position to get niformation from the local railway people.

There is another aspect. The accident took place on 6th at 3 o'clock in the n:orning. The relief reached from Secunderbid to the place of accident at 7 PM. It takes hardly three or four hours for а special train to reach the place of accident-Why have the Railway people taken so much time to rush relief to the victims? With regard to the second accident, the Railway Minister said that the relief had already been provided. I am doubtful about it. A colleague of mine, who is a Lok Sabha Member, who comes from the spine area, was telling me that the relief. was not there and the people who had been injured, were undergoing terrible sufferings.

Another thing is, a number of accidents take place. I would like to know whether any of these accidents are referred to the Statutory Committee for being investigated into. Did the Railway Ministry refer any of these accidents to the Statutory Investigating Committee? If so, have they gone into it and have they identified the causes for the accidents? What preventive action had been taken by the Railway Ministry to ward off any more accidents? I would like to know whether the Investigatng Committee had suo motu taken any decision to enquire into any of these previous accidents.

[Shri Mentay Padmanabham]

[RAJYA SABHA]

There is one more point. The Railway Ministry had been headed by very great man in public life. For example, Lal Bahadur Shastri's name comes to my mind whenever I hear about an accident. He resigned owning moral responsibility for a railway accident. After so many accidents in one zone, I leave it to the Ministry and to their sense of morality to decide it. I do not know whether they will continue in office or they will own moral responsibility, resign and get out.

श्वीमतो सत्या बहिन (उत्तर प्रदेश) : माननीय उपसभाध्यक्ष महोदया, यह बड़े दुख ग्रौर चिंता की बात है कि दो दिनों के ग्रंतराल में ही ये दो रेल दुर्घटनायें हुई है । (व्यवधान)... एक तो 6 तारीख को डुई है ग्रौर दसरी 8 तारीख को हुई है ।

यह बहुत दुख ग्रोर चिंता की बात है । इस तरह की दुर्घटायें जब होती है तो रेल यात्नी बड़े चिंतित हो जाते है । नागरिकों को सोचना पड़ता है कि किस तरह से रेल याता करनी है और रेलों से जाना है या बहीं है । संदर्भ एक्प्रेंस जो दुर्घनाप्रदेत हुई उसमें 15 सवारी डिब्बे पटरी से उत्तर गये ग्रौर 11 ग्रादमियों को मामूली चोटें ग्राई । उन चोटों का उपचार करने के बाद उनको बहां से छुटटी दे दी गई तथा उन्होंने प्रपनी याता शुरु की । मैं यह जावना चाहती हूं कि दोबारा वही पटरी चालू हो गई या नहीं ? उन यात्नियों को किस तरह से भेजा गया ? क्या सडक के द्वारा भेजा गया या रेल के द्वारा भेजने की व्यवस्था की गई ?

दूसरी दुर्घटना हुई जिसमें तीन आदमी मरे और 27 घायल हुए। मैं माननीय मंत्री जी से पूछना चाहती हूं कि उन मृतकों तथा जो गम्भीर-रूप से घायल हुए उनकी पहचान कर ली गई है, उनके परिवारजनों को सूचना पहुंच गई है या नहीं ? इस वक्तव्य में कुछ स्पष्ट नहीं बताया गया है । एक और बात मैं माननीय मंत्री जी से कहना चाहंगी । मैंने आज एक दैनिक समाचार 480

पत में देखा था। एक छोटी सी न्यूज निकुली थी जिसमें यह लिखा था कि मुज्जफरपुर नगर के पास रेलवे क्रांसिंग फाटक खुला हम्रा था, खतौली से एक बारात ले जा रही बस उस रेल फाटक से टकरा गई । यह सम्देह कि इसमें म्ाकों की संख्या एक दर्जन से ज्यादा हो सकती है। मैं यह चाहती हूं कि मंत्रीजी जानकारी प्रोप्त कर से इसका पुरा विवरण दें। मैं यह भी जानना चाहंगी कि क्या उनको इसके बारे में कोई अधिकृत सूचना प्राप्त हुई है या नहीं क्या इस प्रकार की कोई दुर्घटना हुई है ? यदि हुई है तो रेलवे फाटकों पर होने वाली ऐसी दुर्थटनाभ्रों को ग्रासानी से रोका जा सकता है, इस विषय में क्या कार्यवाही की जा रही है? एक एक बात मैं यह जानना चाहती हूं कि रेल दुर्घटनायें जब दोनों हुई है, जिनके बारे में वक्तव्य में उल्लेख किया गया है, इनकी जांच के अधिकारियों द्वारा ग्राप उच्च स्तर करवायेंगे, इसकी रिपोर्ट कब तक आ जाएगी, दोनों ही दुईटनाओं में जैसे कि संकेत भी किया गया है तौड-फोड की विस्फोटक सामग्री का इस्तेमाल कर के रेल की पटरियों को उखाडा गया है, मैं यह जानना चाहती हूं कि इसके बारे में जांच बैठा दी गई है या नहीं तथा यह जांच कब तक पूरी हो जाएगी ? यही मेरे स्पष्टीकरण हैं जो पूछना चाहती हूं ।

डा॰ रत्नाकर पाण्डेय (उत्तर प्रदेश) : माननीय उपसभाध्यक्ष महोदय, काजीपेट ग्रौर बऱ्हारशाह के बीच में जो निजामुद्दीन-हैदरा-बाद दक्षिण एक्सप्रेस दुर्घनाग्रस्त हुई है उसमें 11 घायल भी हुए, मरहम पट्टी कर के विदा कर दिया। फिर तुरंत कुछ ही घटों के बाद नवजीवन एक्सप्रेस का दुर्घनाग्रस्त होना, उसमें चार यात्रियों का काल के गाल में चले जाना ग्रीर 26 यात्रियों का घायल होना, गम्भीर चिन्ता की बात है। चिता की बात तो यंत्र है तो दुर्घटना होगी ही, चिता की बात इसलिए है कि ग्रभी पिछले सप्ताह में वाराणासी में था। 30 ग्रप्रैल या पहली मई को वहां के ग्रखबारों में एक हेडिंग

था कि रेल कर्मचारियों की बुद्विमत्ता ग्रौर तत्परता से एक ट्रेन उलटते उलटते बची। उसका कारण यह था कि विस्फोटक सामग्री पटरियों पर रखी गई थी मुगलसराय श्रौर मिर्जापुर स्टेशन के बीच में। इसकी सचना पता नहीं मंत्री महोदय के पास ग्राई है या नहीं। यह क्षेत्र जो है काजीपेट हनमकोंडा, वारांगल, यह सब प्रधानमंत्री जी का क्षेत्र है। वे वारांगल के पिछली बार चुनाव भी लड़े थे। उनकी जन्म भूमि भी वहीं ग्रास-पास है। उसको मझे देखने का मौका भी मिला है। अभी दिल्ली में एक्सीडेंट हुए, होटलों में बम विस्फोट हए हों या बसों में हुए हों या कहीं कालोनीज में हए हों, उसमें एक विगेष प्रकार के स्वित्र पकड़े गये। कुछ रणियन मेड थे कुछ खालि-स्तानियों द्वारा प्रयोग में लाये गये स्विच थे यह एक तरह का चैलेज था कि पटरी पर गाड़ियां गिर जाएं तो सिद्ध कर दिया जाए कि प्रधान मंत्री के श्रेत में इतनी बड़ी दुर्घटमा हुई । दा दो साजिश दर्घटनाओं का होना एक परी इसमें सतर्कता विभाग आपका जो कुछ कर रहा है वह तो अच्छा ही कर रहा होगा। लेकिन यह जो नयी प्रवति दर्घटनाम्रों में चली है बम एक्सप्लोजन्स की इसके लिए क्या कोई विशेष दस्ता आप वनाने जा रहे हैं ? नहीं बनाया है तो क्यों नहीं बनाया है ? एक दुर्घटना ग्रगर बम विस्फाट से किसी टेन की हो गयी तो फिर जैसे आतंकवादी हर जगह मिल रहे हैं, खाडक दिल्ली में थाकर मार कर रहे हैं फिर हर जगह यह चीज शुरू हो जाएगी इसको आप रोक नहीं पायेंगे (समय की घंटी) इसलिए इसमें विशेष ध्यान देन की जरूरत है और जो विदेशी ताकतें प्रविष्ट कर रही है ग्रपने देश में तथा तोड़फोड़ बम एक्स प्लो-जन्स ग्रीर प्रक्षेपास्त्रोंकी लाँचिंग ये सब कर रही है इसको रोकने की जरूरत है। भारत सरकार की जो सबसे बड़ी इंडस्ट्रीज है, जो उत्पादन के स्थान हैं उन पर भीध्यान देने की जरूरत है । कहीं वहाँ पर बम ब्लास्टिंग न शुरु हो जाए ग्रौर ग्रापके

यंत्र तथा कारखाने न उड़ा दिये जाएं । इसलिए मैं ग्रापसे जानना चाहता ह कि ग्रापने क्या कोई by Minister

स्पेशल फोर्सं इस काम के लिए बनाई है ? इसमें रेलवे विजिलेंस से नहीं बल्कि सेंट्रल विजिलेंस के कोग्रापरेशन से गम्भीरता से बम एक्सप्लोजन्स की घटनाध्रों के लिए जो प्रातंकवादियों द्वारा रेलवे विभाग में या रेलवे की पटरियों पर पूरी कोणिश को गयी क्या उनकी रिपोर्ट प्रापके पास है कि कहां कहां इ स तरह हुम्पा जिसमें बाहरी ताकबों का भी हाथ है ग्रीर क्या इसकी जानकारी सदन को देंगे ग्रीर उसके निराकरण के लिए ग्रापने बया उपाय किये हैं, यह मैं ग्रापसे जानना चाहता हूं।

श्री राम ग्रबधेश सिंह (बिहार) : उपसभा-ध्यक्ष महोदया, यह बयान ग्राम तौर से जैसे और बयान दिये जाते हैं, दुर्घटना हो गयी पुलिस पहुंच गयी, रिलीफ ग्रापरेशन गाड़ी पहुंच गयी, इतना हर्जाना दे दिया गया , इस तरह का है, उससे यलग यह बयान नहीं है जबकि इस बयान से हमारी ग्रपेक्षा थी की यह कुछ भिन्न तरह का बयान होगा क्योंकि एक ही ट्रेक पर 45 घंटे के ग्रदर दो बड़ी दुर्घटनाए हो गयी है। यह भी कि संदेह नहीं है, ग्रपने ग्रंतिम परावाफ में इस बयान में मती महोदय जी ने कहा है कि –

"There is very clear evidence at the accident site that this tragic accident has occurred due to blowing up of the track under the moving train through use of an explosive device."

ता यह बात साफ सरकार मानती है कि उसको विश्वास है। उसके बाद भी बयान वही स्टीरियों टाइप ? जब एक ही ट्रेक पर एक ही इलाके में भयानक दो घटनाएं 45 घंटे के घंदर घटसी हैं तो इसका कुछं मतलब है और उसके लिए उसी तरह से सावधानी से, संतर्क ता से ग्रागे देखू दृष्टि रखकर बयान दिया जाना चाहिए था। यह बगल झांकू दृष्टि या पीछे देखू दृष्टि से बयान तैयार किया गया है जैसी कि सरकार की ग्रादत है। मैं यह जानना चाहता हूं कि क्या सरकार ने इस बारे में कोशिश की है जानने की कि इन दुईटनाग्रों के इसाके में क्या कोई स्थानीय मांग

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Statement

[RAJYA SABHA]

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[श्री राम अबधेश सिंह]

को लेकर कोई एजीटेशन तो नहीं चल रहा था जिससे लोग अपना गुस्सा सार्वजनिक सम्पत्ति पर दिखाना चाहते थे या क्या यह भी संभव है कि ग्रातंकवादियों का हाथ हो ।

इस इलाके में यह बतायें कि आतंकवादी भी सकिय हैं या क्या यह भी संभव है कि कभी-कभी एक <mark>अ्रफसर को नीचा दिखाने</mark> के लिए दुसरा ग्रफसर भी उसके इलाके में कुछ तोड-फोड़ की कार्यवाही करता है, ताकि वह डिमारे-लाईज हो । यह होता है । ऐसे काम बहत से सेवोटाज के होते हैं । केवल एक्सीडैंट ही नहीं होता कई तरह की घटनायें होती हैं, जाल की, फरेब की झुठी तोहमतें लगाने की (व्यवधान) शायद आपको इसका अनुभव नहीं है । मैं कुछ अनुभव के आधार पर कह रहा है कि ऐसी घटनायें होती हैं, कराई जाती हैं । तो उस दृष्टि से भी(व्यवधान)

श्रीमली सत्या वहिन : ग्रापको कैसे मालुम (क्यंबधान)

उपसमाध्यक (ओमती खुषमा स्वराज) : सत्या बहिन, ग्राप उन्हें स्पष्टीकरण पूछ लेगे **दीजिए । इन व्यर्थ की बातों में ज्यादा** समय जाता है ।

श्री राम अवधेश सिंह: मैं जानना चाहता हु कि कि क्या सरकार आगे कोई कदम उठा रही है कि जितने रेल ट्रैक हैं, उसकी रक्षा के लिए को विशोष दस्ता उसमें नियुक्त करेगी, एरिया एरिया बांट कर, ग्रौर क्या सरकार कोई ऐसा खफिया विभाग खोलना चाहती है, जो हर इलाके में इस बात की जानकारी प्राप्त करती रहे कि इस इलाके में कोई आतंकवादी ताकत या ग्रौर कोई डिसरप्टिव फोर्सेज सकिय तो नहीं हैं, क्योंकि जब तक इनफर्मेशन इककठी करने के तौर-तरीके से ग्रापके पास नहीं ग्राएगा, तब तक ग्राम उसमें इतना सफल नहीं हो सकते ? इसलिए खुफिया दस्ता भो इस पर्पज के लिए (समय की घंटी) ग्रीर जो ट्रैक की रक्षा के लिए,

रेलवे लाईन की सरक्षा के लिए जरूरी है, क्या उसको बनाने के लिए सरकार सोच रही है ?

श्री राम नरेश यादव (उत्तर प्रदेश) : महोदया, यह जो वक्तव्य ग्राया है ग्रौर दो टेन्स में जिस तरह से दर्घटना कराई गई, उसके संबंध में जो वक्तव्य आया है, उस वक्तव्य को पढने के पश्चात वैसे तो यह घटना भी दर्भाग्य-पुर्ण है। कितने लोग मरे, कितने घायल हुए यह तो ग्रपनी जगह पर प्रश्न है ही, लेकिन एक जो प्रश्न है, वह बहुत ही चिंतनीय, दुखद ग्रौर दयनीय है ग्रौर वह यह है कि एक ही डिवीजन में काजीपटी-बल्हारणाह ग्रौर दुसरी हसनपरती रोड और उप्पल दो डिकीजन और दो स्टेशनों के बीच ग्रौर थोडे समय के ग्रन्तराल पर, कई दिन बीते भी नहीं और इस तरह से एक जगह पर, एक ही खंड पर, एक रेलवे लाईन पर, एक ही ट्रैक पर एक के बाद दूसरी दुर्घटना जिस तरह से घटी; यह सचमच मेंक-इस बात का द्योतक है कि कहीं न कहीं कोई लापरवाही रही है, या असावधानी मैं कह सकता है, रही है, क्योंकि यह बात अपनी जगह पर सही है।

महोदय से जानना चाहता मैं संत्री िंकि वह क्<mark>षेत्र बहु</mark>त ही जहांतक मुझे जानकारी है कि नक्सलवाद से प्रभावित रहा है स्रौर स्राज भी है। तो जब वहां पर नक्सलवाद के ग्राधार पर पिछले दिनों की हिंसा की गति-विधियां तेज रही, लोग सड़कों पर आकर के लोगों के साथ हिंसक वातावरण पैदा कर रहे थे, ऐसी स्थिति में ग्रौर वहीं पर इसके पहली भी घटनायें हुई थीं। ऐसी स्थिति में मैं कहना चाहता हं कि सरकार ने रेलवे विभाग ने यह समझते हुए कि यहां पर आतंकवाद, नक्सल वादियों की गतिविधियां तेज हैं, क्यों नहीं विशेष ध्यान देकर क्योंकि संरक्षण तथा सुरक्षा की बात तो बहुत आती है। तो अगर सुरक्षा की बात आती है, तो रेलवे की विश्वसनीयता भी बहत जरूरी है ।

वर्ल्ड का दुसरे नम्बर का यह इतना बड़ा संगठन है और ऐसे संगठन में जहां पर इस तरह की बात

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हई है, मैं मंत्री महोदय से जानना चाहता हं कि वहां पर बढती हई नक्सलवादी प्रवत्तियों को देखते हए, आपने कोई कदम रैलवे ट्रैक की सरझा के लिए उठाये थे कि नहीं उठाये थे ? ग्रगर नहीं उठाया था तो क्यों नहीं ? दूसरा प्रक्र खडा होता है, एक जो घटना हो गई 7022 दक्षिणी एक्सप्रैस की, उस घटना के बाद भी रेलवे विभाग के ग्रंधिकारी, बडे-बडे ग्रंधिकारी मझे लग रहा है कि सोते रहे जब मैं कहता ह तो उस पीछे यह है कि यह घटना घटी, हाउस में बाद भी इस तरह की बान ग्राई, लेकिन उसके बाद भी क्यों नहीं गश्त उस लॉईन पर तेज की गई और नहीं तेज की गई सरक्षात्मक व्यवस्था नहीं को गई। निदेश क्यों नहीं जारी किए गए, इसकी जिम्मेदारी किसके ऊपर है ? क्योंकि उसके बाद जो घटना घटी है उनमें ग्रौर भी लोग मारे गए, घायल हुए, इसलिए मैं इस संबंध में जान ग चाहता हं कि उस घटना के बाद क्यों नहीं तेजी के साथ उस टैक के लिए सरक्षात्मक व्यवस्था का प्रबन्ध किया गया ? तीवरी बात जातना जाहता ह कि आपने यह कहा है कि इसमें कुछ विस्फोटक सामग्री मिली है ग्रौर जो फारेंसिक रिपोर्ट के लिए भेज दी गई. ठीक है, प्रतीक्षा की जा रही है, ग्राएगी। लेकिन एक बात जरूर पैदा होती है ग्राभी भी जो मेरे मन में शंका पैदा हो रही है उस घटना की जो घट गई लेकिन इसके बाद भी, क्योंकि यहां पर उस ट्रैक की इस तरह की स्थिति है झौर वहां की पुरी रेलवे की सुरक्षा की व्याख्या के लिये, लेकिन वहत ही आवश्यक है, एक तो वसों की स्थिति हो जाती है सारी बातें हैं, कैसे-कैसे घटनाएं घटती है, इसलिए इसको ध्यान में रखते हुए रेलवे विभाग क्या कोई ग्रलग से एक सुरक्षात्मक व्यवस्था के लिए किसी फोर्स का गठन करेगी क्योंकि इनके पास शक्ति है नहीं । कहां तक क्या करोगे । इसलिए इस बात को ध्यान में रखते हुए कोई अलग से फोर्स का गठन करेंगे या नहीं करेंगे, ताकि इस तरह की घटनाएँ न हो सकें ? उसके बाद से फिर इस टैक की रक्षा करने के लिए और क्या विशेष

कदम उठीए गए हैं, वह भी हम माननीय मंत्री जी से जानमा चाहते हैं ?

श्रीखिरी सवाल वह है कि घटना घट गई, लोग मरे, सब लोगों की सहानभति है, परे सदन की और परेविभवन को, मंत्री जी ने स्वयं ही ग्रपने वक्तव्य में स्पष्ट किया है । मैं यह जॉनना चाहता ह कि इस तरह से वतनाएं हो जाती है, कमें टियाः बैठाजातीं है, बैठने के बाद उस पर क्या कार्यवाही होती है ? तो मैं मॉननीय अंक्री जी से जानना जहता ह कि क्या इस घटना की जांच मैं जडीशियल इल्ल्वायरी की मांग नहीं करता, इसलिए कि यह बात सही है कि **बहत समय** लग जाता है और फिर होते-होते दो-तीन साल के वाद रिपोर्ट आती है और रददी की टोकरी में चली जगती है। (व्यवधान). . : इसलिए ऐसी स्थिति में कोई उच्च स्तरी, बहत उच्च स्तरीय अधिकार प्राप्त कमेटी से जांच, जमय-यद ऐसा नहीं है कि छोड दीजिए तीन महीने के अन्दर वैसे कम से कम दो महीने के अन्दर, दो तीन महीने के अन्दर रिपोर्ट आनी चौहिए और ऐसा जनके खिलाफ भी ही सकता है कि कहीं अधिकारियों की लापरवाही जो इस बीच में हई है, उनके खिलाफ भी वह भी संदेह के घेरे में खड़े हैं, क्योंकि उन्होंने .. (व्यवधान) घटना के बाद क्यों नहीं किया, इसलिए ऐसे अधिकारियों के खिलाफ भी जो संदेह के घेरे में ग्रा रहे हैं, आप क्या कार्यवाही करने का विचार रखते हैं, यह मैं जानता चेक्टता ह ?

शी वि इठलराव मध्यवराव जाधव (महाराष्ट्र): उपसभाश्यक्ष महोदया, यह जो एक्सीडेंट हुआ है बल्हारशाह-काजीपेट सैक्शन में तो यह बल्हारशाह महाराष्ट्र में हैं ग्रीर काजीपेट ग्रान्ध-प्रदेश में हैं ग्रीर बह बल्हारशाह, यहां मेरे मिल नरेश पुगलिया बैठे हैं, उनके गांव से बहुत नजदीक है।

श्री नरेश पुरसिया (महाराष्ट्र) : यह हमारे डिस्ट्रिक्ट में ही है । [RAJYA SABHA]

श्री विहठलराच माधवराव जाधव : डिस्ट्रिक्ट में ही है, तो यह जो साउथ-सैन्ट्रल रेलवे की हम सारे जो लोग है साउथ-सैन्ट्ल रेलवे जोन में रहते हैं। मि० पदमनाभम या डा० शिवाजी, कछ महाराष्ट्र ग्रौर ग्रान्झ के लोग, यह जो एक्सीडेंट हुग्रा है ग्रीर थोड़ी देर में उसी क्षेत्र में दुसरा एक्सीडेंट हुग्रा है, उपसभाष्यक्ष महोदया, शायद कुछ लोग को मालूम नहीं होगा (व्यवधान) मुझे मालुम है कि इस क्षेत्र में आन्ध्र के कुछ डिस्ट्रिक्टस ऐसे हैं ग्रौर महाराप्ट के दो जिले हैं जहां नक्सलाइटस का राज चलता है । ग्रभी महाराष्ट्र में कंट्रोल किया है चंद्रपुर और भंडारा डिस्ट्विटम में महाराष्ट्र मरकार ने, मगर ग्रान्झ प्रदेश में पूरी तरह से कंट्रोल नहीं हो पाया है । इनमें बिल्कूल दो राए नहीं, मंत्री जी भी जानते हैं और हम भी जानते हैं िक सारी कार्यवाही जो कर रहे हैं यह नक्सलाईटम ग्रोपन चैलेंज देकर करते हैं। कोई ऐसी वात नहीं है कि किसी ने सैंबोटाज किया है, यह बात नहीं है। जो मंत्री जी ने कहा है- यह सैबोटाइज किया । उनका स्रोपन चेलेन्ज है गवर्नमेंट आफ

कियो । उनका आपने पर्याप्य हे पर्यंगमेंट आक इंडिया को उनका वहां राज चल रहा है। जब उनका सम्मेलन होता है तो उनके सम्मेलन में लाखों लोग जाते हैं । लेकिन सरकार कुछ नहीं कर पाती है ।

उपसभाध्यक्ष महोदया, दूसरी बात यह है कि यह जो दूसरा एक्सीडेंट हुआ, यह पहले वाले के नजदीक हुआ, वही हुआ। मैं जानना चाहता हूं मंत्री महोदय से, कि पहला एक्सीडेंट ग्रीर दुसरा एक्सीडेंट इनमें कितनी दूरी का ग्रंतर है? पहला एक्सीडेंट कब कहां हुआ और दूसरा एक्सीडेंट कितने किलोमीटर पर हुआ ? क्या पहले के बहुत नजदीक हुआ या वहीं हुआ ? यह जानना बहुत जरूरी है क्योंकि साऊथ सेंट्रल रेलवे के जो रेल-कर्मचारी हैं, अफसर हैं, इतने लापरवाह हैं, मैं जानता हूं अछी तरह मे । हमारे यहां एक ब्रोडगेज वनी मनुमाड से औरंगावाद और बह साऊथ सेंट्रल में याती है । पहले हमें वंबई के लिए आट घंटे लगते थे औरंगावाद से, लेकिन by Minister

ब्रोडगेज बनने के बाद साढ़े वारह घंटे लग रहे हैं । जब मैंने पूछा-यह क्यों है ? तो वहां के आफीसर ने बताया कि साऊथ सेंट्रल रेलवे और सेंट्रल रेलवे के रेल कर्मचारियों में आपस में कोई कोर्डिनेशन नहीं है । लाईन कोस करते-करते गाड़ी दो-दो घंटे हकती है । मैंने रेलवे मंत्री जी को ्क लेटर दिया था टाइम-टेबुल के ^कबारे में । सारा हैदराबाद से लेकर मनमाड तक 400 किलोमीटर एरिया में जाने के लिए सारे प्रवासी आंध्रप्रदेश के और महाराष्ट्र के सफर कर रहे हैं, मगर न रेलमंत्री कुछ देखते हैं, न कोई आफीसर कुछ देखते हैं और न वहां कोई कोर्डिनेशन है ।

महोदया, मैं मंत्री जी से अनुरोध करता ह कि जो प्रश्न है उस क्षेत्र के, जब हम ग्राते है उन प्रश्नों के संबंध में ग्रौर जब उन्हें बताते हैं तो उन पर एक्शन होना बहत जरूरी है । पहले प्रश्नों के संबंध में ग्रौर जब उन्हें बताते हैं तो उन पर एक्शन होना बहुत जरूरी है। पहले हमारे रेल मंत्री जी के कहा था-पहले सेफटी, उसके बाद पंल्चुश्रलिटी ग्रौर सिक्योरिटो, ऐसा नारा दिया था । लेकिन न सिक्योरिटि है, न कोई सेफटी है और न कोई पंक्चुग्रलिटी है बल्कि दो-दो. चार-चार घंटे गाड़ियां लेट चलती है। उस साऊथ सेंट्ल रेलवे में मंत्री जी अार मेरे साथ झाने की कृषा करेंगे तो मैं **उनको बताऊंगा**, श्रादीलाबाद से साड़ी जो जाती है पूर्णा में, उस माड़ी में कोई टिकिट नहीं खरीदता । सारे रेल कर्मचारी, टी.सी., स्टेशन मास्टर सब मिलकर पैसा जमा करते हैं ग्रीर खा जाते हैं। गाड़ी में वहां सारे जंगल से लकड़ी आती हैं, पैसेंजर्स को अन्दर **घुसने नहीं देते है** और वे लोग दादागिरी करते हैं, मगर सरकार और रेलवे डिपार्टमेंट को बहुत कम्पलेंट करने के बावजूद भी कुछ नहीं होता है। (समय को चंडी) . प्रगर ऐसा चलेगा तो कुछ इम्प्रुवमेंट होने वाला नहीं 言し

ज्पसभाध्यक्ष महोदया, मैं मंत्री गहोदय से यह जानना चाहंगा कि एक डिंबीजन से दसरे

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डिवीजन तक कोडिंनेशन स्थापित करने के लिए ग्राप करने जा रहे हैं ? क्या मैं सरकार से जान सकता हूं कि ट्रेन एक्सीडेंट में कितनी गाड़ियां केन्सिल करनी पड़ी? धौर, जो गाड़ी कैन्सिल हुई, उससे सरकार को कितने रूपये का नुकसान हुम्ना ? उसके बाद, ट्रेन की क्या पोजीशन है ? क्योंकि जिस साऊथ सेंट्रल पर यह एक्सीडेंट हुए, वहाँ दक्षिण-एक्सप्रेस चलती है-सिकव्दरावाद से निजामुददीन तक, दिल्ली तक आती है ग्रीर यह साऊथ की एक प्रिस्टिजिग्नस ट्रेन है । अगर उस ट्रेन पर मेण्टीनेन्स ग्रच्छा नहीं होता तो भी एक्सीडेंट हो सकता है ।

उसके बाद उपसभाध्यक्ष महोदया, मैं मंत्री जी से यह जानना चाहता हूं, ग्रापके माध्यम से, कि यह जो एक्सीडेंट हुग्रा है उसके बाद सरकार क्या करने जा रही है? साऊथ सेंट्रल रेलवे की वर्किंग में क्या सुधार करने जा रही है ग्रीर रेल ग्रलग-ग्रलग डिवीजनों में∕क्या कोर्डिनेशन करने जा रही है ? रेलवे का जो कारोबार है, उसको सधारने जा रही है ?

इस क्लेरिफिकेशन के साथ ही मैं ग्रपनी बात समाप्त करता हूं । धन्यवाद ।

SHRI H. HANUMANTHAPPA (Karnataka): Madam, after all these Members have spoken, I only want to put just a few pointed questions to the Minister. The distance between the site of the first accident and that of the second accident is not known and this statement is silent on it and it says only, "very near". I am told that it is around 20 kms. If the first incident is an accident, I charge that the second is by negligence if the distance is only 20 kms. I would like the Minister to verify from the records, from the officers, and find out what acton has been taken after the first accident took place. There is a gap of nearly 20 hours. What are the instructions passed trough the Down Line in case it was thought to be an incident of sabotage? If this is not a sabotage, but an open challenge, as Mr. Jadhav says, which is ruling in that area, then, what is the precaution taken by the Railways? Are 93 -L/J(N)25RSS--33

the Railways aware of it or not? Or, did only the local people report it to the Railway people? Did they in turn report it to the higher authorities? If they were aware of this, what precau-6.00 P.M. tionary measures have they taken? What are the instrutions sent down the line about the precautions to be taken due to possible sabotage? Have the Railways made any special arrangements to take care of this infested area, whether Naxalite infested or terrorist infested, in order to infuse confidence in the passengers?

Secondly, patrolling has now been arranged, according to the Minister. But there was a system in the Railways when there used to be walker. I would like to know whether this walker system was in existence in that area. When did the walker pass through ? What is the report ? How many hours passed? Are you still continuing the system, or in your anxiety to show economy you are also reducing the staff? I read in the Press the other day that the Railways are also reducing the staff. But. Mr. Minister do not do so at the cost of the lives of railway passengers. Do not try to get a certificate from the Finance Minister or the Prime Minister that YOU have saved so much-by removing so many people but not killing so many people. So if you want to have economy, there are various departments which are spending money. You can cut short there, but not where safety is involved. Sir, the Andhra friends have said that there are repeated accidents on the South Central Railway. This has to be looked into very seriously. The person in charge should be held up. What are the actions taken. If it is a Naxalite infested area, that is a different matter. But if it is accident infested, it would get a very bad name. It will be a black mark the Railways, particularly the South on Central Railway, if it is accident infested. Mr. Mentay Padmanabham said that you do not depend on the local police because they are not giving proper information. With this information, are you going to strengthen your Railway Protection Force as you call it? We have no objection. They do not have certan powers. You may

[Shri H. Hanumanthappa]

have to change certain rules or Acts. You give them ample powers to control these things, without depending upon the local police.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Shri Ranjit Singh

श्रो रजजीत सिंह (हरियाणा) : माननीय उपसभाध्यक्ष महोदया, मैं यह समझता हू कि यह बहत चिंताजनक बात है कि बहुत थोड़े समय में दक्षिणी एवसप्रेस ग्रौर नवजीवन एक्सप्रेस, इन दो गाडियों का बहत थोडे स्रंतराल में एक्सीडेंट हुआ है और जैसा कि स्टेटमेंट में है, ग्रानरेबल मिनिस्टर साहब ने दी है कि बहुत से लोग इसमें मारे गए और जख्मी हुए। जो-जो हुग्रा, वह सब इसमें लिखा है और माननीय दसरे साथियों ने भी कुछ सुझाव दिए हैं, जो स्पष्टीकरण मांगे हैं, मेरे भी उनसे कुछ अलग स्पष्टीकरण नहीं है। मैं ज्यादा समय न देते हुए केवल दो-तीन रेलिवेंट बातें ही आपसे -कहंगा कि एक ही समय में दो एक्सीडेंट होते हैं तो हमारे मन में कुछ शंकाएं उत्पन्न होती है कि ग्रातकवाद हो सकता है या कुछ दुसरे तत्व हो सकते हैं, लेकिन इस बात से भी इन्कार नहीं करेंगे कि रेलवे कर्मचारी भी कहीं इसमें नहीं । तो जब मंत्री जी इक्वायरी कराएं तो इस बात को भी देखें। दसरा जो यह कहा गया है कि एक रेलवे पीस मिला है जिसे रासायनिक परीक्षण के लिए सिकन्दराबाद स्थित फोरेंसिक लेबोरेटरी में भोजा गया है। म्रांतिम पैरामें मंत्री जीने यह भी कहा है कि :--

"There is very clear evidence at the accident site that this tragic accident has occurred due to blowing up of the track under the moving train through use of an explosive device."

तो उसमें उपसभाध्यक्ष महोदय, आपसे यह कहना है क्योंकि पहली जो घटना हुई है उसको आज तीसरा रोज हो रहा है। जब तत्काल कोई दूसरी ऐसी बात हो तो मैं नहीं समझता कि अगर भारत सरकार रुचि ले तो लेबोटरी से

ऐसी रिपोर्ट तरन्त ले सकती है। उसके जो प्रोसेस का तरीका है उसमें चार, छः या आठ घंटे हो सकते हैं लैकिन इसमें इतनी देरी नहीं होनी चाहिए । इसमें एक भीर सझाव है कि यह जो एक्सीडेंट हुए हैं, इसके बाद ऐसी घटनाएँ दोबारा न हो. तो इसमें हाई पावर कमेटी बनायी जाये। मैं यह भी सझाऊंगा कि दोनों सदन के सभी पार्टी के इसमें थोड़े सदस्य हों ताकि साईक्लो-जिकल रेलवे डिपार्टमेंट पर ग्रौर दुसरे लोगों पर एक इम्प्रेशन जाये कि जब भी इस तरह की कोई घटनाएं होती हैं तो सदन मौर रेलवे मिनिस्ट्री भारत सरकार वह इस संबंध में बहुत संजीदगी से फोरन रिपोर्ट लेती है। मैं समझता हं कि टीम अगर कोई जाती है तो कम से कम आयदा होने वाली घटनाएं इससे रोकी जा सकती हैं । मेरा मिनिस्टर साहब से सुझाव है । धन्यवाद ।

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): Madam, Nit appears to be a customary statement from the Minister. Whenever an accident takes place, it is customary to the Minister to issue a statement stating that such and such accident took place at such and such place, and medical vans and high officials have rushed to that place, an inquiry has been ordered, and ex-gratia is paid. And the Minister expresses heart-felt condolences. That is But it is still an accident. As my ali. senior friend, Mr. Padmanabham mentioned, the South Central Railway refuses to learn any lesson from these accidents. Those who cannot remember the past and learn any lesson from the experience are condemned to repeat it. And it applies to the South Central Railway. In the South Central Railway, the slogan of the Railway, "less luggage, more comfort, make the travel a pleasure" has been replaced by the slogan, "less safety, more risk, rail travel is made dangerous." This is the slogan now going on in the South Central Railway.

SHRI H. HANUMANTHAPPA. You have coined it now.

DR. YELAMANCHILI SIVAJI: Not only the Railways, in Andhra Pradesh, both

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the RTC bus travel and the rail travel be came very dangerous and risky. Day in and day out, the RTC buses are being attacked by dacoits and the gangsters on the highways. And there is a risk of life whenever one chooses to travel by train. As mentioned earlier, the track maintenance is very poor. And these two accidents may be due to sabotage. What about the other accidents like the Tirumala Express, the Narsapur Express that met with an accident at Pondugala, the Simhadri Express and others? And there is repeated human failure, and there are more and more omissions and commissions that led to accidents. And precious little has been done by the South Central Railway to rectify the same. About a year and a half back, the Singareni Express was set on fire and more than 50 passengers were charred to death in the compartment. The Government ordered an inquiry And I do not know, the facts of the inquiry, and no redressal steps have been taken to rectify the same. I would like to add in this regard that the Minister may consider to provide a job each to the families of those who have been killed in these accidents as well as the other accidents in the South Central Railway. It appears that the accidents have got a special predilection towards the Minister: since he hails from the South Central zone, more accidents may be taking place there. And it is not a warning, but 1 wish

SHRI MENTAY PADMANABHAM: What about the senior Minister?

DR. YELAMANCHILI SIVAJI: That is how the senior Minister is now afraid to carve out a separate zone for Mysore.

So, I would like to advise the Minister to take it as a challenge and see that all these accidents are rectified and such things may not be repeated in the South Central Zone.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ) Now the Minister will reply.

SHRI MALLIKARJUN : Madam, it is very unfortunate to hear about an accident

and that also within a short gap, almost at the same place, between Uppal and Hasanparti Road sections of Balbarshah and Kazipet. It is quite painful that in spite of necessary safety measures having been taken, the occurrence of accidents still continues.

Hon. Member, Shri Hanumantha Rao, who spoke first, said that these accidents might be due to old and worn-out rails, and so on. Actually it is no so. There is a regular checking of the rails to find out whether there are any fractures on the rails and if any such thing is found, the rail is immediately replaced.

So far as the judicial inquiry is concerned, actually the inquiry which will be conducted into the second accident, would be through the Commissioner of Railway Safety, which is a statutory body who works under the Ministry of Civil Aviation and not under the Ministry of Railways. That is what hon. Padmanabhamji also wanted to ask.

SHRI MENTAY PADMANABHAM: I wanted to know whether any previous accident was referred to the Commissioner of Railway Safety and whether any report has been given, and what steps have been taken on that report.

SHRI MALLIKARJUN : Previous accidents have also been referred to them, and it depends upon whatever we communicate. But we tell them to submit their report as early as possible so that necessary action could be taken and if anybody from the Railways is involved, action can be taken against him.

In the first case, 15 bogcys were derailed and 11 passengers suffered minor injury. It is not correct to say that the medical relief van reached there at about 7 P.M. The hon. Member was mentioning.

SHRI MENTAY PADMANABHAM: It appeared in the press.

SHRI MALLIKARJUN: Actually, the accident took place at 3.40 and by 5 O' clock in the morning, medical team and

by Minister

[Shri Mallikarjun]

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doctors reached there, and later the Divisional Officer also reached there. In the first case, an inquiry has also been ordered by the Senior Divisional Officer and in the second accident where 4 deaths are reported, the Commissioner of Railway Safety will conduct the inquiry and submit a report.

There are certain valid points which have been made by some of the hon. Members with regard to measures we have taken in order to ensure safety. We have been taking the advantage of the technological advancement also to use auxiliary warning system, interlocking, panel locking, route relay system etc. Apart from that, the operational staff like drivers, stationmasters and others involved, are subject to regular checking and refresher training courses.

We go to the extent of checking them psychologically. Apart from this, we are really committed to see that the safety of passengers is ensured. It is of prime importance to us. For this purpose, we have constituted high-level multi-disciplinary teams in the Railway Board. These team go to the various zonal railways and check up, how to reduce the accidents. As I said, it is of prime importance to us.

Some hon. Member asked whether the passengers were transported back immediately. By different trains, they have been taken. We have made whatever arrangements necessary; contracting their family members and other things. At any stage, anywhere, any negligence on the part of any railway official is there, Government will take action. We are not prepared to spare anybody. We are determined to take action. I would like to point out here that the railway employees have been facing challenging tasks. They have been successful in that. Of course, such accidents which occur cause a lot of agony to us. We will take necessary steps, as soon as possible. so that we avoid these accidents, to a great extent. I will certainly inform the House.

Madam, there is patrolling. The track is regularly being patrolled by key men. The track condition is always watched. Initial indications point to sabotage. But sabotage has to be established by the enquiry committee. I hope, as early as possiblt, the enquiry committee will give its report. Then, we will take necessary action accordingly. Thank You.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Mr. Hanumanthappa, you wanted to say something.

SHRI KAPIL VERMA : What preventive steps you took immediately after the first accident? (Interruptions)

SiRI MENTAY PADMANABHAM: Madam, I would like to know from the hon. Minister, what are the reports of the enquiry commissions in the case of the previous accidents? Has any follow-up action been taken by the South Central Railway to prevent the recurrence of such accidents? Another thing is, I would like to know the total number of accidents that took place in the last five-six months on the South Central Railway. I am not able to get this information even from the Library. He must be knowing.

SHRI KAPIL VERMA: What preventive steps were taken after the first accident? What action did you take?

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Mr. Kapil Verma, you have already asked, Mr. Hanumanthappa.

H. HANUMANTHAPPA : SHRI Madam, the hon. Minister was kind enough to explain what steps they were taking to prevent such accidents. But today's accident which we are discussing is a different kind of accident. This is an unusual accident. Here, the message that should go from the hon. Minister, from the House, is: We are taking steps, special steps, in regard to the infested areas which have been identified. This is the message which should go from here. If these areas are terrorist-infested, is he in the know of things? What special steps are being taken, or, are going to be taken, in relation to such areas to infuse confidence among the people ? It appears, this message

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has not come. If it is really a sabotage, what action will be taken? This is the message which should go from here.

SHRI MALLIKARJUN : These areas are known to the State Government and also to the Centre. The Railway authorities are in touch with the State Government. As you know, law and order is the responsibility of the State Government. Naturally, in an area of this nature, we will get in touch with the State Government and, in co-ordination, adopt measures in order to avoid the recurrence of such accidents. (Interruptions)

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): This matter is over. We now take up Special Mentions.

SPECIAL MENTIONS

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAI): Now we take up special mentions. Shri Ram Awadhesh Singh not there. Shri Anantray Dave. Shri Ramsinh Rathwa, Shri Krishan Lal Sharma, not there. Shri Ranjit Singh, Shrimati Mira Das, Shri Ramdas Agarwal, Shri Ashwani Kumar, not there. Now Shri V. M. Jadhav.

Demand for Declaration of 11 Maharashtra State Highways as National Highways

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): Thank you Madam for giving me an opportunity to make a special mention.

SHRI MENTAY PADMANABHAM (Andhra Pradesh): Madam, if you take up special mentions today, only you will be in the Chair and the person to make the special mention will be in the House. All the Members are going away.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): I will request the hon. Members to wait only for ten minutes more because there are only two Members present to make the special mention.

Yes, Shri Jadhav.

SHRI VITHALRAO MADHAVRAO JADHAV: Madam, my special mention is about declaration of National Highways State Maharashtra with special Marathwada reference to the region. The State Government had forwarded to the Ministry of Surface Transport, Government of India, a proposal of 11 State Highways having a length of 4679 kms. for declaring them as National Highways as per Government letter No. 1082/CR-1045/NH-I dated 30th July, 1985. The State Highways proposed for declaration as National Highways are included in Road Development Plan 1981-2001 of Maharashtra. In the Seventh Five Year Plan due to constraint of resources it could not be taken up; that is what the Government of India has informed the state Government on 20th March, 1990 and 3rd September, 1990, Hon. Public Works Minister and the Chief Minister of Maharashtra respectively had discussions with the Union Transport Minister and subsequently in July and August 1991 the Chief Minister of Maharashtra raised this issue with the Union Transport Minister for declaration of the State Highways as National Highways, and the Union Minister said that these will be included in the Eighth Five Year Plan. Later on, it was said that the Eighth Five Year Plan has not yet been finalised and at this stage it was not possible to declare them as National Highways.

Madam, this is with special reference to my region Marathwada. Out of a total length of 5,000 kms, we are having only 50 kms. Madam, our region is economically very backward but agriculturally it is a very potential region of the State. So, there are some important State Highways proposed to be declared as national Highways. One of them is Solapur-Osmanabad-Beed-Aurangabad-Dhule. It goes upto Vadodara. The length of this road is 642 kms. I would like to mention these roads because it should come on the record. The second is, Bombay-Ahmednagar.